

Annexure 3

Name of the Corporate debtor: Bombay Infrastructure India Limited
Date of commencement of CIRP: 02nd August 2023
List of creditors as on: 20th August 2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Invent Assets Securitization & Reconstruction Private Limited	5/10/2023	4,459,173,913.00	4,233,595,885.00	Secured	No	No	No	34.81	-	-	225,578,028	-	Rejected Claim because of lack of documents
	TOTAL		4,459,173,913.00	4,233,595,885.00		No	No					225,578,028.00		

Sd/-
CA Kshitiz Gupta
Resolution Professional of Bombay Infrastructure India Limited
F-52, First Floor, Centrium Mall,
Lokhandwala Township, Kandivali East,
Mumbai - 400101, Maharashtra
Email id: kshitiz.ca@gmail.com